## Government of Jammu & Kashmir Industries & Commerce Department Civil Secretariat, Srinagar.

Notification Srinagar, the 600 August, 2021

S.O.- 269 In exercise of the powers conferred by clause (d) of section 2 of the Jammu and Kashmir, Handicrafts Quality Control Act, 1978, the Government hereby notifies the following articles of Handicrafts to be "Notified Handicrafts" namely:-

S. No	Name of the Craft
1 2	Gabba
	Basoli Painting
3	Willow Wicker
4	Lathe-cum-Lecquer
5	Kani Shawi
6	Basoli Pashmina
7	Wood Carving
8	Papua Shoe Making (Ladakh Craft)
9	Copper ware
10	Darning
11	Zari
12	Leather Emboridary
13	Calico
14	Bamboo Craft
15	Tapestry
16	Phoolkari
17	Paper Machie
18	Chamba
19	Meenakari
20	Chickri Wood Craft
221	Silver Ware
22	Modern Art (J)
23	Handloom Weaving
24	Wheat Straw
25	Knitting
26	Turquira ware
27	Toy and Doll Making

By order of the Government of Jammu and Kashmir.

Sd/-

(Ranjan P. Thakur)

Principal Secretary to the Government

Dated: -

-08-2021

No:- IC-HHC/6/2021-02

Copy to the:-

- Joint Secretary (J&K), Ministry of Home Affairs, Government of India. 1)
- 2) Director, Handicrafts & Handloom, Kashmir/Jammu.
- 3) Managing Director, Handloom & Handicrafts, Corporation, J&K, Srinagar.
- 4) Director, Archives, Archaeology and Museums, J&K, Srinagar.
- 5) Secretary, Khadi & Village Industries Board.
- Private Secretary to Chief Secretary, J&K.
- Private Secretary to Principal Secretary to the Government, Industries & Commerce Department.
- Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
- I/c Website, I&C Department.

10) SO file (w.2.s.c).

> (Aadil Fareed) Deputy Secretary to the Government

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